

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 137/252/HDB/2017
NAME OF THE COMPANY	NSP BVSR KP Road Projects Private Limited
NAME OF THE PETITIONER(S)	NSP BVSR KP Road Projects Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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A letter dated 31.10.2017 by Shri K. Srinivas, Learned Counsel for the Petitioner sent to the Registry NCLT by seeking to post the matter on 9th November or any other date. Post the case on 9.11.2017.

Member (T)

Member (J)

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